

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

NOTICE

F. No.L-1/2021-CERC

27.5.2021

The list of Generation Tariff petitions listed for hearing in the month of June, 2021 and the tentative list of the Generation Tariff petitions proposed to be listed for hearing in the months of July and August, 2021 are tabulated below:

2. These tariff petitions are available on the website of the concerned Petitioner and a copy of the same has also been served on all the concerned Respondents/ beneficiaries by the Petitioners. Also, a copy of the petition is available on the Commission's e-filing portal and can be accessed by all the Respondents/beneficiaries who are registered with the Commission's e-filing portal.

3. In respect of the generation tariff petitions listed in the month of June, 2021 (i.e 11.6.2021 and 29.6.2021), pleadings (additional information/reply/rejoinder), shall be completed by the parties on or before 4.6.2021 and 22.6.2021 respectively. In respect of the generation tariff petitions proposed to be listed during July, 2021 and August, 2021, pleadings shall be completed by the parties within the last week of June, 2021. Request for extension of time shall not be entertained for any reason.

4. All parties are requested to complete their pleadings before the said date to facilitate expeditious disposal of the tariff petitions. The distribution companies not registered with the e-filing portal of the Commission are requested to register in the e-filing portal for easy access of the petitions and pleadings and for the purpose of e-filing.

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

LIST OF GENERATION TARIFF PETITIONS FOR HEARING ON 11.6.2021 and 29.6.2021				
Date	Sl. No.	Petition No.	Petitioner	Subject
11.6.2021	1.	364/GT/2020	NTPC	Petition for revision of tariff of Feroze Gandhi Unchahar Thermal Power Station Stage-IV from 30.9.2017 to 31.3.2019 after truing up exercise.
	2.	3/GT/2021	NTPC	Petition for approval of tariff of Feroze Gandhi Unchahar Thermal Power Station Stage-IV (500 MW) for the period from 1.4.2019 to 31.3.2024
	3.	362/GT/2020	NTPC	Petition for revision of tariff Kahalgaon Super Thermal Power Station, Stage-II (1500 MW) for the period from 1.4.2014 to 31.3.2019 after the truing up exercise
	4.	442/GT/2020	NTPC	Petition for approval of tariff of Kahalgaon Super Thermal Power Station, Stage-II (1500 MW) for the period from 1.4.2019 to 31.3.2024
	5.	190/GT/2020	NTPC	Petition for revision of tariff of National Capital Thermal Power Station, Stage-II (980 MW) for the period from 1.4.2014 to 31.3.2019 after the truing up exercise.
	6.	2/GT/2021	NTPC	Petition for approval of tariff of National Capital Thermal Power Station, Stage-II (980 MW) for the period from 1.4.2019 to 31.3.2024.
	7.	112/GT/2020	NTPC	Petition for revision of tariff of Rihand Super Thermal Power Station Stage-II (1000 MW) period from 1.4.2014 to 31.3.2019 after the truing up exercise
	8.	426/GT/2020	NTPC	Petition for approval of tariff of Rihand Super Thermal Power Station Stage-II (1000 MW) for the period from 1.4.2019 to 31.3.2024
	9.	293/GT/2020	NTPC	Petition for revision of tariff of Simhadri Super Thermal Power Station Stage-II for the period from 1.4.2014 to 31.3.2019 after the truing up exercise
	10.	418/GT/2020	NTPC	Petition for approval of tariff of Simhadri Super Thermal Power Station Stage- II (1000 MW) for the period from 1.4.2019 to 31.3.2024
	11.	240/GT/2020	NTPC	Petition for revision of tariff of Sipat STPS Stage-I (3x660 MW)for the period from 1.4.2014 to 31.3.2019 after the truing up

			exercise.	
	12.	425/GT/2020	NTPC	Petition for approval of tariff of Sipat Super Thermal Power Station Stage-I(3x660) for the period from 1.4.2019 to 31.3.2024.
	13.	392/GT/2020 along with I.A. Diary No.96/2021	NTPC	Petition for revision of tariff of Talcher Super Thermal Power Station, Stage-II (2000 MW) for the period from 1.4.2014 to 31.3.2019 after the truing up exercise. (Interlocutory application to implement the Hon'ble Supreme Court Judgement dated 10.4.2018).
	14.	441/GT/2020	NTPC	Petition for approval of tariff of Talcher Super Thermal Power Station, Stage-II (2000MW) for the period from 1.4.2019 to 31.3.2024.
	15.	285/GT/2020	NTPC	Petition for revision of tariff of Vindhyachal STPS Stage-III (2x500 MW) for the period from 1.4.2014 to 31.3.2019 after the truing up exercise.
	16.	402/GT/2020	NTPC	Petition for approval of tariff of Vindhyachal STPS Stage-III (2x500 MW) for the period from 1.4.2019 to 31.3.2024
	17.	286/GT/2020	NTPC	Petition for revision of tariff of Vindhyachal STPS Stage-IV (1000 MW) for the period from 1.4.2014 to 31.3.2019 after the truing up exercise.
	18.	422/GT/2020	NTPC	Petition for approval of tariff of Vindhyachal Super Thermal Power Station Stage-IV(1000 MW) for the period from 1.4.2019 to 31.3.2024
	19.	452/GT/2020	NTPC	Petition for revision of tariff of Sipat STPS Stage-II (2x500 MW) for the period from 1.4.2014 to 31.3.2019 after the truing up exercise
	20.	435/GT/2020	NTPC	Petition for approval of tariff of Sipat Super Thermal Power Station Stage-II (2x500 MW) for the period from 1.4.2019 to 31.3.2024.
29.6.2021	1	108/GT/2020	ONGCTPL	Petition for truing up of generation tariff for OTPC Palatana Project for FY 2014-19.
	2	109/GT/2020	ONGCTPL	Petition for approval of generation tariff for OTPC Palatana Project for FY 2019-24.
	3	192/GT/2020	NTPC Sail	Petition for revision of tariff of Bhilai Expansion Power Plant (2x250 MW) for the period from 1.4.2014 to 31.3.2019 after the truing up exercise.
	4	396/GT/2020	NTPC Sail	Petition for approval of tariff of Bhilai Expansion Power Plant (2x250 MW) for the period from 1.4.2019 to 31.3.2024.
	5	288/GT/2020	NTPC	Petition for revision of tariff of Dadri Gas

			Power Station (829.78 MW) for the period from 1.4.2014 to 31.3.2019 after truing-up
6	400/GT/2020	NTPC	Petition for approval of tariff of Dadri Gas Power Station (829.78 MW) for the period from 1.4.2019 to 31.3.2024.
7	278/GT/2020	TPL	Petition for truing up of tariff for 1200 MW Dgen Mega Power Project (DGEN Plant) of Torrent Power Limited from COD of Unit 51 (First Block) to 31.3.2019.
8	236/GT/2020	TPL	Petition for determination of tariff of 1200 MW Dgen Mega Power Project (DGEN Plant) of Torrent Power Limited for the period 1.4.2019 to 31.3. 2024.
9	407/GT/2020	GMRKEL	Petition for determination of tariff for the period 2019-24 and truing-up of tariff for the 2014-19 tariff period in respect of 262.5 MW gross capacity sale from 3 x 350 MW Kamalanga Thermal Power Plant of GMR Kamalanga Energy Limited.
10	97/GT/2020	THDC	Petition for approval of generation tariff of Tehri Hydroelectric Power Project (THPP) Stage-I (4x250MW) for the period 1.4.2019 to 31.3.2024
11	98/GT/2020	THDC	Petition seeking revision of tariff of Tehri Hydroelectric Power Project (THPP) Stage-I (4x250MW) for the period 1.4.2014 to 31.3.2019 on account of truing up exercise.
12	280/GT/2020	NEEPCO	Petition for determination of tariff for the period 1.4.2019 to 31.3.2024 in respect of Assam Gas Based Power Plant (GT 6 X 33.5 MW + ST 3X 30 MW =291 MW) of North Eastern Electric Power Corporation Limited (NEEPCO), Shillong
13	347/MP/2020	THDC	Petition for recovery of impact of wage revision of employees, Impact of GST, Minimum Wages and Security expenses (CISF) in Tehri Hydro Power Plant (4x250 MW)during the period 1.1.2016 to 31.3.2019.
14	221/MP/2019	NHPC	Petition for recovery of impact of wage revision of its employees and deputed employees of Kendriya Vidyalaya (KV) & Central Industrial Security Force (CISF) in Dulhasti Power Station during the period 1.1.2016 to 31.3.2019.
15	235/MP/2019	NHPC	Petition for recovery of impact of wage revision of its employees and deputed employees of Kendriya Vidyalaya (KV) / Dayanand Anglo Vedic (DAV) & Central Industrial Security Force (CISF) in Chamera-I Power Station during the period 1.1.2016 to 31.3.2019

TENTATIVE LIST OF GENERATION TARIFF PETITIONS PROPOSED TO BE LISTED DURING THE MONTH OF JULY, 2021 AND AUGUST, 2021			
Sl. No.	Petition No.	Petitioner	Subject
1.	276/GT/2018	JITPL	Petition for determination of Tariff of 2X600 MW Coal Based Power Project at Village-Derang, District-Angul, Odisha for the period commencing from 12.02.2015 for the control period 2014-19.
2.	145/GT/2019	NTPC Limited	Petition for approval of tariff of Lara Super Thermal Power Station (2x800 MW) for the period from anticipated date of commercial operation of the Unit-I (i.e.15.05.2019) to 31.03.2024. (REVISED PETITION TO BE FILED)
3.	181/GT/2019	NTPC Limited	Petition for approval of tariff of Gadawara Super Thermal Power Station (2 X 800 MW) for the period from anticipated date of commercial operation of the Unit-I (i.e. 30.4.2019) to 31.3.2024.
4.	182/GT/2019	MEJA URJA NIGAM (P) LIMITED	Petition for approval of tariff of Meja Thermal Power Station Stage-I (2x660 MW) for the period from anticipated Date of Commercial Operation of Unit # 1 (i.e. 30.04.2019) to 31.03.2024.
5.	216/GT/2019	NABINAGAR Power Generating company	Petition for approval of tariff of Nabinagar STPS Stage-I (3x660 MW) from anticipated COD of Unit-1 (01.08.2019) to 31.03.2024.
6.	218/GT/2019	NLC INDIA LIMITED	Petition for determination of project specific tariff in respect of NLC Solar Power Station I (20 MW) - 2X10 MW (AC) solar PV power projects integrated with 8 MWhr Battery Storage System (BESS) in South Andaman at Attam Pahad and Dollygunj.
7.	219/GT/2019	NLC INDIA LIMITED	Petition for determination of tariff of Neyveli New Thermal Power Station (1000 MW) of NLC India Ltd for the period from anticipated COD of Units-I & II to 31.3.2024
8.	290/GT/2019	NTPC Limited	Petition for determination of project specific levelised tariff for 180 KW Varanasi WtE Station at Karsara, District Varanasi.
9.	293/GT/2019	NEEPCO	Petition for revision of tariff of Doyang Hydro Electric Plant (75 MW) for the period 1.4.2014 to 31.3.2019 after truing-up exercise.
10.	341/GT/2019	NTPC Limited	Petition for determination of project specific levelised tariff for 92 MW floating solar Photo Voltaic Plants in two phases (first phase 22 MW and second phase 70 MW) at Rajiv Gandhi Combined Cycle Power Project (RGCCP), Kayamkulam, Kerala.
11.	368/GT/2019	NTPC Limited	Petition for determination of project specific levelised tariff for 100 MW floating solar Photo Voltaic Plant at water reservoir of Ramagundam Super Thermal Power Station (RSTPS), Ramagundam, Telangana.

12.	370/GT/2019	NEEPCO	Petition for revision of tariff for the period 01.04.2014 to 31.03.2019 in respect of Kopili Hydro Electric Plant (4 X 50 =200 MW) of NEEPCO
13.	371/GT/2019	NEEPCO	Petition for revision of tariff for the period 01.04.2014 to 31.03.2019 in respect of Khandong Hydro Electric Plant (2 X 25 =50 MW) NEEPCO
14.	372/GT/2019	NEEPCO	Petition for revision of tariff for the period 01.04.2014 to 31.03.2019 in respect of Kopili (Stage-II) Hydro Electric Plant (1 X 25 =25 MW) NEEPCO
15.	391/GT/2019	JSW Hydro Energy Limited	Petition for truing up of 2014-19 tariff period and determination of generation tariff for 2019-24 tariff period in respect of 1000 MW Karcham Wangtoo Hydro Electric Project (KW HEP)
16.	402/GT/2019	NTPC Limited	Petition for approval of tariff of Khargone Super Thermal Power Station (2X660 MW) for the period from anticipated date of Commercial Operation of the Unit-I (i.e. 30.09.2019)to 31.03.2024
17.	32/GT/2020	NEEPCO	Petition for revision of tariff for the period 01.04.2014 to 31.03.2019 carrying out truing up exercise in respect of Agartala Gas Turbine Combined Cycle Power Plant (135 MW) of NEEPCO, Shillong.
18.	96/GT/2020	NHPC LTD	Petition for truing up of 2014-19 tariff period and for determination of tariff for the period 2019-24 in respect of Parbati-III Power Station.
19.	110/GT/2020	NLC India Limited	Petition for revision of tariff for the 2014-19 tariff period with respect to NLCIL- TPS I 600 MW.
20.	111/GT/2020	NLC India Limited	Petition for approval of tariff for Circulating Fluidized Bed Combustion (CFBC) Technology based NLC Thermal Power Station II Expansion from 01.04.2019 to 31.03.2024
21.	143/GT/2020	NHPC Ltd	Petition for truing up of tariff for the period 2014-19 in respect of Bairasiul Power Station.
22.	144/GT/2020	NHPC LTD	Petition for truing up of 2014-19 tariff period and for determination of tariff for the period 2019-24 in respect of Tanakpur Power Station.
23.	145/GT/2020	NHPC Ltd	Petition for revision of tariff for the 2014-19 tariff period after truing up exercise and determination of tariff for the 2019-24 tariff in respect of Chamera-I Hydroelectric Power Station (540 MW)
24.	146/GT/2020	NHPC Ltd	Petition for truing up of tariff for the period 2014-19 and for determination of tariff for the period 2019-24 in respect of Dulhasti Power Station.
25.	157/GT/2020	APCPL	Petition for revision of tariff of Indira Gandhi Super Thermal Power Station for the period from 1.4.2014 to 31.3.2019 after the truing up exercise
26.	189/GT/2020	NTPC Limited	Petition for approval of tariff of Barauni Thermal Power Station Stage-I (220 MW) for the period from 01.04.2019 to 31.03.2024.

27.	191/GT/2020	NTPC Limited	Petition for revision of tariff of Singrauli Super Thermal Power Station (2000 MW) for the period from 1.4.2014 to 31.3.2019 after the truing up exercise.
28.	221/GT/2020	NTPC Limited	Petition for revision of tariff of Badarpur Thermal Power Station for the period from 1.4.2014 to 15.10.2018 after the truing up exercise.
29.	229/GT/2020	NHPC LTD	Petition for truing up of tariff for the period 2014-19 and for determination of tariff for the period 2019-24 in respect of Salal Power Station.
30.	230/GT/2020	NTPC Limited	Petition for revision of tariff of Rihand Super Thermal Power Station, Stage-I (1000 MW) for the period from 01.04.2014 to 31.03.2019 after the truing up exercise
31.	231/GT/2020	NTPC Limited	Petition for approval of tariff of Barauni Thermal Power Station Stage-II (2x250 MW) for the period from the anticipated COD of Unit#8 (Unit#1 of stage-II) to 31.03.2024.
32.	232/GT/2020	NEEPCO	Petition for determination of tariff for the period 01.04.2019 to 31.03.2024 in respect of Doyang Hydro Electric Plant (75 MW) of NEEPCO, Shillong
33.	233/GT/2020	NEEPCO	Petition for determination of tariff for the period 01.04.2019 to 31.03.2024 in respect of Ranganadi Hydro Electric Power Plant (3 X 135 MW = 405 MW) of NEEPCO), Shillong.
34.	234/GT/2020	NTPC Limited	Petition for revision of tariff of RGCCPP, Kayamkulam (359.58 MW) for the period from 01.04.2014 to 31.03.2019 after the truing up exercise
35.	235/GT/2020	NEEPCO	Petition for determination of tariff for the period 01.04.2019 to 31.03.2024 in respect of Kopili Stage-II Hydro Electric Power Plant (1 X 25 MW = 25 MW) of NEEPCO
36.	237/GT/2020	NTPC Limited	Petition for revision of tariff of Ramagundam Super Thermal Power Station Stage- I & II (2100 MW) for the period from 01.04.2014 to 31.03.2019 after the truing up exercise
37.	238/GT/2020	NTPC Limited	Petition for revision of tariff of Rihand Super Thermal Power Station Stage-III for the period from 01.04.2014 to 31.03.2019 after the truing up exercise
38.	239/GT/2020	NTPC Limited	Petition for revision of tariff of Vindhyachal STPS Stage-V for the period from COD (30.10.2015) to 31.03.2019 after the truing up exercise.
39.	241/GT/2020	NTPC Limited	Petition for revision of tariff of Vindhyachal STPS Stage-II for the period from 01.04.2014 to 31.03.2019 after the truing up exercise
40.	244/GT/2020	THDC	Petition for approval of generation tariff of Koteshwar Hydroelectric Project (KHEP) (4x100MW) for the period 01.04.2019 to 31.03.2024.
41.	245/GT/2020	THDC	Petition for revision of generation tariff after truing up exercise of Koteshwar Hydroelectric Project (KHEP) (4x100MW) for the period 01.04.2014 to 31.03.2019.

42.	246/GT/2020	NEEPCO	Petition for determination of tariff for the period 01.04.2019 to 31.03.2024 in respect of Agartala Gas Turbine Combined Cycle Power Plant (135 MW) of North Eastern Electric Power Corporation Limited (NEEPCO), Shillong.
43.	253/GT/2020	NTPC Limited	Petition for revision of tariff of Kawas GPS (656.20 MW) for the period from 01.04.2014 to 31.03.2019 after the truing up exercise.
44.	254/GT/2020	NLC Tamilnadu Power Ltd (NTPL)	Petition for determination of tariff for NLC Tamilnadu Power Limited (NTPL) 2 x 500 MW Coal based Thermal Power Station for the period 01.04.2019 to 31.03.2024
45.	255/GT/2020	NHPC LTD	Petition for truing up of tariff for the period 2014-19 and for determination of tariff for the period 2019-24 in respect of Uri-I Power Station.
46.	256/GT/2020	NTPC Limited	Petition for for revision of tariff of Talcher Thermal Power Station (460MW) for the period from 01.04.2014 to 31.03.2019 after the truing up exercise.
47.	257/GT/2020	NHPC LTD	Petition for truing up of tariff for the period 2014-19 and for determination of tariff for the period 2019-24 in respect of Rangit Power Station.
48.	279/GT/2020	NEEPCO	Petition for determination of tariff for the period 01.04.2019 to 31.03.2024 in respect of Tripura Gas Based Power Plant (TGBP) (65.42x1+35.58x1=101 MW)) of NEEPCO
49.	281/GT/2020	NTPC Limited	Petition for determination of tariff of Tanda STPS, Stage-II (2 X 660 MW) for the period from anticipated COD of Unit-I (i.e. 01.11.2019) to 31.03.2024.
50.	284/GT/2020	NHPC LTD	Petition for truing up of tariff for the period 2014-19 and for determination of tariff for the period 2019-24 in respect of Dhauliganga Power Station
51.	287/GT/2020	NTPC Limited	Petition for Revision of tariff of Feroze Gandhi Unchahar Thermal Power Station St-III for the period from 01.04.2014 to 31.03.2019 after the truing up exercise
52.	291/GT/2020	NHPC LTD	Petition for truing up of tariff for the period 2014-19 and for determination of tariff for the period 2019-24 in respect of Chamera-II Power Station.
53.	292/GT/2020	NTPC Limited	Petition for revision of Tariff of Simhadri Super Thermal power Station Stage-I (1000 MW). for the period from 01.04.2014 to 31.03.2019
54.	294/GT/2020	NTPC Limited	Petition for revision of Tariff of Kahalgaon Super Thermal Power Station, Stage-I (840 MW) for the period from 01.04.2014 to 31.03.2019 after the truing up exercise.
55.	295/GT/2020	NTPC Limited	Petition for revision of Tariff of Auraiya Gas Power Station for the period from 01.04.2014 to 31.03.2019
56.	297/GT/2020	NTPC Limited	Petition for revision of tariff of Vindhyachal Super Thermal Power Station Stage-I (6x210 MW) for the period from 01.04. to 31.03.2019 after the truing up

			exercise
57.	298/GT/2020	NHPC LTD	Petition for truing up of tariff for the period 2014-19 and for determination of tariff for the period 2019-24 in respect of Teesta-V Power Station.
58.	299/GT/2020	NTPC Limited	Petition for revision of tariff of Faridabad Gas Power Station for the period from 01.04.2014 to 31.03.2019 after the truing up exercise
59.	301/GT/2020	NTPC Limited	Petition for revision of tariff of Jhanor Gandhar GPS (657.39 MW) for the period from 01.04.2014 to 31.03.2019 after the truing up exercise.
60.	302/GT/2020	NTPC Limited	Petition for revision of tariff of Feroze Gandhi Unchahar Thermal Power Station Stage-I for the period from 01.04.2014 to 31.03.2019 after the truing up exercise
61.	361/GT/2020	Pragati Power Corporation Limited	Petition for true up of Generation Tariff of Pragati-III CCPS 1371.2 MW power plant of Pragati Power Corporation Limited for the MYT period 01.04.2014 to 31.03.2019
62.	363/GT/2020	NTPC Limited	Petition for revision of tariff of Koldam Hydro Electric Project for the period from 18.07.2015 to 31.03.2019 after the truing up exercise.
63.	365/GT/2020	NLC India Limited	Petition for revision of tariff for NLCILs Thermal Power Station I Expansion 420 MW (TPS- I Expansion) for the period from 01.04.2014 to 31.03.2019.
64.	366/GT/2020	NLC India Limited	Petition for revision of tariff for NLCILs Barsingsar Thermal Power Station 2 X 125 MW (BTPS) for the period from 01.04.2014 to 31.03.2019
65.	367/GT/2020	NLC India Limited	Petition for revision of tariff for Circulating Fluidized Bed Combustion (CFBC) Technology based NLC Thermal Power Station II Expansion Unit II (250 MW) for the period from the actual CoD i.e., 22.04.2015 for Unit II and from 05.07.2015 for the Station (Unit-I and Unit-II) (2x 250 MW) to 31.03.2019
66.	368/GT/2020	NLC India Limited	Petition for revision of tariff for NLCILs Thermal Power Station II 1470 MW (TPS- II Stage I 630 MW and Stage II 840 MW) for the period from 01.04.2014 to 31.03.2019
67.	369/GT/2020	NTPC Limited	Petition for revision of tariff of Anta Gas Power Station for the period from 01.04.2014 to 31.03.2019 after the truing up exercise.
68.	376/GT/2020	Pragati Power Corporation Limited	Petition for determination of Generation Tariff of Pragati-III CCPS 1371.2 MW power plant of Pragati Power Corporation Limited for the period from 01.04.2019 up to 31.03.2024 of current MYT period 2019-24
69.	384/GT/2020	NLC India Limited	Petition for determination of tariff for NLCIL's Thermal Power Station I Expansion 420 MW (TPS- I Expn) for the period from 01.04.2019 to 31.03.2024

70.	385/GT/2020	NLC India Limited	Petition for determination of tariff for NLCIL Thermal Power Station II 1470 MW (TPS- II Stage I 630 MW and Stage II 840 MW) for the period from 01.04.2019 to 31.03.2024
71.	386/GT/2020	NLC India Limited	Petition for determination of tariff for NLCIL Barsingsar Thermal Power Station BTPS 250 MW (BTPS) for the period from 01.04.2019 to 31.03.2024
72.	387/GT/2020	NTPC Limited	Petition for revision of tariff of Talcher Super Thermal Power Station Stage-I for the period from 01.04.2014 to 31.03.2019 after the truing up exercise.
73.	388/GT/2020	NTPC Limited	Petition for revision of tariff of National Capital Thermal Power Station Dadri, Stage-I for the period from 01.04.2014 to 31.03.2019 after the truing up exercise.
74.	389/GT/2020	NTPC Limited	Petition for approval of tariff of Barauni Thermal Power Station Stage-I for the period from the date of takeover i.e. 15.12.2018 to 31.03.2019
75.	391/GT/2020	NTPC Limited	Petition for revision of tariff of Farakka Super Thermal Power Station, Stage-III (1x500 MW) for the period from 01.04.2014 to 31.03.2019 after the truing up exercise
76.	393/GT/2020	NTPC Limited	Petition for revision of tariff of Mauda-I STPS Stage-I (2x500 MW) for the period from 01.04.2014 to 31.03.2019 after the truing up exercise
77.	394/GT/2020	NTPC Limited	Petition for revision of tariff of Mouda STPS Stage-II for the period from COD of the 1st Unit (01.02.2017) to 31.03.2019 after the truing up exercise
78.	395/GT/2020	NTPC Limited	Petition for revision of tariff of Korba STPS Stage-III (1x500 MW) for the period from 01.04.2014 to 31.03.2019 after the truing up exercise
79.	397/GT/2020	NEEPCO	Petition for determination of tariff for the period 01.04.2019 to 31.03.2024 in respect of Khandong Hydro Electric Power Plant (2 X 25 MW = 50 MW) of North Eastern Electric Power Corporation Limited (NEEPCO), Shillong.
80.	398/GT/2020	NEEPCO	Petition for determination of tariff for the period 01.04.2019 to 31.03.2024 in respect of Kopili Hydro Electric Power Plant (4 X 50 MW = 200 MW) of North Eastern Electric Power Corporation Limited (NEEPCO), Shillong.
81.	399/GT/2020	NTPC Limited	Petition for approval of tariff of Talcher Thermal Power Station (460 MW) for the period from 1.4.2019 to 31.3.2024.
82.	401/GT/2020	NTPC Limited	Petition for approval of tariff of Vindhyachal Super Thermal Power Station Stage-I (1260 MW) for the period from 01.04.2019 to 31.03.2024.
83.	409/GT/2020	NTPC Limited	Petition for approval of tariff of Bongaigaon Thermal Power Station (3X250 MW) for the period from 01.04.2019 to 31.03.2024.

84.	411/GT/2020	NTECL	Petition for approval of tariff of Vallur Thermal Power Station (3X500 MW) for the period from 01.04.2019 to 31.03.2024.
85.	412/GT/2020	NTPC Limited	Petition for approval of tariff of Koldam Hydro Electric Project (4 X 200 MW) for the period from 01.04.2019 to 31.03.2024.
86.	415/GT/2020	NTPC Limited	Petition for approval of tariff of Vindhyachal Super Thermal Power Station Stage-V(1x500MW) for the period from 01.04.2019 to 31.03.2024. ...
87.	416/GT/2020	NTPC Limited	Petition for approval of tariff of Ramagundam Super Thermal Power Station Stage- I & II (2100 MW) for the period from 01.04.2019 to 31.03.2024 ...
88.	417/GT/2020	NTPC Limited	Petition for approval of tariff of Simhadri Super Thermal Power Station Stage-I (1000 MW) for the period from 01.04.2019 to 31.03.2024
89.	419/GT/2020	NTPC Limited	Petition for approval of tariff of Korba Super Thermal Power Station Stage-III(500MW)for the period from 01.04.2019 to 31.03.2024.
90.	420/GT/2020	NTPC Limited	Petition for approval of tariff of Jhanor Gandhar GPS (657.39 MW) for the period from 01.04.2019 to 31.03.2024.
91.	421/GT/2020	KBUNL	Petition for revision of tariff of MTPS Stage-II (2x195 MW) for the period from COD of Unit-I (i.e.18.03.2017) to 31.03.2019 after the truing up exercise
92.	423/GT/2020	NTPC Limited	Petition for approval of tariff of Mauda Super Thermal Power Station Stage-II (1320 MW) for the period from 01.04.2019 to 31.03.2024
93.	424/GT/2020	NTPC Limited	Petition for approval of tariff of Singrauli Super Thermal Power Station (2000 MW) for the period from 01.04.2019 to 31.03.2024.
94.	427/GT/2020	NTPC Limited	Petition for approval of tariff of Feroze Gandhi Unchahar Thermal Power Station St-III (210 MW) for the period from 01.04.2019 to 31.03.2024
95.	428/GT/2020	NTPC Limited	Petition for approval of Tariff of Auraiya Gas Power Station (663.36 MW) for the period from 01.04.2019 to 31.03.2024
96.	429/GT/2020	NTPC Limited	Petition for approval of tariff of Farakka Super Thermal Power Station Stage-I&II (1600 MW) for the period from 01.04.2019 to 31.03.2024.
97.	430/GT/2020	NTPC Limited	Petition for approval of tariff of Rihand Super Thermal Power Station St-III (1000 MW) for the period from 01.04.2019 to 31.03.2024.
98.	431/GT/2020	NTPC Limited	Petition for approval of tariff of Feroze Gandhi Unchahar Thermal Power Station St-I (420 MW) for the period from 01.04.2019 to 31.03.2024.
99.	432/GT/2020	NTPC Limited	Petition for approval of tariff of Anta Gas Power Station (419.33 MW) for the period from 01.04.2019 to 31.03.2024.

100.	433/GT/2020	NTPC Limited	Petition for approval of tariff of Rihand Super Thermal Power Station, Stage-I (1000 MW) for the period from 01.04.2019 to 31.03.2024.
101.	436/GT/2020	NTPC Limited	Petition for approval of tariff of Talcher Super Thermal Power Station Stage-I (1000 MW) for the period from 01.04.2019 to 31.03.2024
102.	437/GT/2020	NTPC Limited	Petition for approval of tariff of Mauda Super Thermal Power Station Stage-I (1000 MW) for the period from 01.04.2019 to 31.03.2024.
103.	439/GT/2020	NTPC Limited	Petition for approval of tariff of National Capital Thermal Power Station Dadri, Stage-I (840 MW) for the period from 01.04.2019 to 31.03.2024.
104.	440/GT/2020	NTPC Limited	Petition for approval of tariff of Kahalgaon STPS Stage-I (840MW) for the period from 01.04.2019 to 31.03.2024.
105.	443/GT/2020	NTPC Limited	Petition for approval of tariff of Rajiv Gandhi Combined Cycle Power Project (RGCCPP), Kayamkulam (359.58 MW) for the period from 01.04.2019 to 31.03.2024.
106.	445/GT/2020	NTPC Limited	Petition for approval of Tariff of Tanda Thermal Power Station (440 MW) for the period from 01.04.2019 to 31.03.2024
107.	446/GT/2020	KBUNL	Petition for approval of tariff of Muzaffarpur TPS Stage-II (2x195 MW) for the period from 01.04.2019 to 31.03.2024
108.	450/GT/2020	NTPC Limited	Petition for revision of tariff of Tanda Thermal Power Station (440 MW) for the period from 01.04.2014 to 31.03.2019 after truing-up.
109.	451/GT/2020	NTPC Limited	Petition for revision of tariff of Korba STPS Stage-I&II for the period from 01.04.2014 to 31.03.2019 after the truing up exercise
110.	453/GT/2020	NHPC LTD	Petition for truing up of tariff for the period 18.05.2018 to 31.03.2019 and for determination of tariff for the period 2019-24 in respect of Kishanganga Power Station.
111.	454/GT/2020	NTPC Limited	Petition for approval of tariff of Farakka STPS Stage-III (1x500MW) for the period from 01.04.2019 to 31.03.2024
112.	485/GT/2020	NTPC Limited	Petition for approval of tariff of Vindhyachal STPS Stage-II (2x500 MW) for the period from 01.04.2019 to 31.03.2024
113.	486/GT/2020	NTPC Limited	Petition for approval of tariff of Korba Super Thermal Power Station Stage-I&II(3X200+3x500 MW)for the period from 01.04.2019 to 31.03.2024
114.	487/GT/2020	NTPC Limited	Petition for approval of tariff of Faridabad Gas Power Station (431.586 MW) for the period from 01.04.2019 to31.03.2024
115.	488/GT/2020	NTPC Limited	Petition for approval of tariff of Kawas GPS (656.20 MW) for the period from 01.04.2019 to 31.03.2024

116.	489/GT/2020	APCPL	Petition for approval of tariff of Indira Gandhi Super Thermal Power Station (3x500 MW) for the period from 01.04.2019 to 31.03.2024
117.	502/GT/2020	APNRL	Petition for approval of Multi-Year Tariff of 540 (2 x 270) MW Coal based Thermal Power Project of Adhunik Power and Natural Resources Limited (APNRL) for the control period 1.4.2019 to 31.3.2024
118.	528/GT/2020	NTPC Limited	Petition for truing up of tariff for the period 2014-19 in respect of NLC Tamil Nadu Power Limited (NTPL) - 2 x 500 MW Coal based Thermal Power Station.
119.	548/GT/2020	NEEPCO	Petition for approval of tariff in respect of Pare H.E Project (110 MW) for the useful plant life of 40 years.
120.	563/GT/2020	NTPC Limited	Petition for revision of tariff of Kudgi Super Thermal Power Station Stage-I (2400 MW) for the period from 31.7.2017 to 31.3.2019 after truing up exercise.
121.	564/GT/2020	DVC	Petition for truing up of annual fixed charges for the 2014-19 tariff period and for determination of tariff for the 2019-24 tariff period in respect of Units-I & II of Koderma Thermal Power Station
122.	565/GT/2020	DVC	Petition for truing up of annual fixed charges for the 2014-19 tariff period and for determination of tariff for the 2019-24 tariff period in respect of Chandrapura Thermal Power Station Unit-I to III (3 x 130 MW)
123.	566/GT/2020	DVC	Petition for truing up of annual fixed charges for the 2014-19 tariff period and for determination of tariff for the 2019-24 tariff period in respect of Panchet Hydrel Power station, Unit No. I & II (2X40 MW)
124.	567/GT/2020	DVC	Petition for truing up of annual fixed charges for the 2014-19 tariff period and for determination of tariff for the 2019-24 tariff period in respect of Durgapur Thermal Power Station, Units 3 and 4 (350 MW).
125.	569/GT/2020	DVC	Petition for truing up of annual fixed charges for the 2014-19 tariff period and for determination of tariff for the 2019-24 tariff period in respect of Bokaro Thermal Power Station, Unit -1 to 3 (3 x 210 MW).
126.	570/GT/2020	DVC	Petition for truing up of annual fixed charges for the 2014-19 tariff period and for determination of tariff for the 2019-24 tariff period in respect of Chandrapura Thermal Power Station Units 7 and 8 (2 x 250 MW).
127.	572/GT/2020	DVC	Petition for truing up of annual fixed charges for the 2014-19 tariff period and for determination of tariff for the 2019-24 tariff period in respect of Tilaiya Hydrel Power station, Unit No. I & II.
128.	573/GT/2020	DVC	Petition for truing up of annual fixed charges for the 2014-19 tariff period and for determination of tariff for the 2019-24 tariff period in respect of Durgapur Steel Thermal Power Station (2 x 500 MW).

129.	574/GT/2020	DVC	Petition for truing up of annual fixed charges for the 2014-19 tariff period and for determination of tariff for the 2019-24 tariff period in respect of Bokaro 'A' Thermal Power Station Unit - 1(500 MW).
130.	576/GT/2020	NTECL	Petition for revision of tariff of Vallur Thermal Power Station (3X500 MW) for the period from 01.04.2014 to 31.03.2019 after the truing up exercise
131.	578/GT/2020	DVC	Petition for truing up of annual fixed charges for the 2014-19 tariff period and for determination of tariff for the 2019-24 tariff period in respect of Maithon Hydel Power station, Unit No. 1 to 3 (63.2 MW).
132.	582/GT/2020	NTPC Limited	Petition for determination of tariff of Solapur STPS for the period from COD of the 1st Unit (i.e. 25.09.2017) to 31.03.2019 after the truing up exercise
133.	601/GT/2020	THDC	Petition for determination of project specific tariff in respect of 50 MW solar PV Power Project of THDC India Limited at Paivalike village, Kasargod District, Kerala
134.	622/GT/2020	NTPC Limited	Petition for determination of project specific levelised tariff for 25 MW Floating Solar Photo Voltaic Plant at NTPC Simhadri in Andhra Pradesh under the Flexibility in Generation and Scheduling of Thermal Power Stations to reduce emissions notified by the Ministry of Power on 05.04.2019.
135.	632/GT/2020	NHPC LTD	Petition for truing up of tariff for the period 2014-19 in respect of TLDP-III Power Station.
136.	641/GT/2020	Teesta Urja Limited (TUL)	Petition for truing up of tariff for the period 2016-19 and multi-year tariff for the period 2019- in respect of 1200 MW Teesta III Hydro-electric project, Sikkim
137.	642/GT/2020	NHPC LTD	Petition for truing up of tariff for the period 2014-19 and for determination of tariff for the period 2019-24 in respect of Chamera-III Power Station
138.	643/GT/2020	NHPC LTD	Petition for truing up of tariff for the period 2014-19 and for determination of tariff for the period 2019-24 in respect of Sewa-II Power Station.
139.	698/GT/2020	NTPC Limited	Petition for revision of tariff of Farakka Super Thermal Power Station, Stage-I & II (1600 MW) for the period from 01.04.2014 to 31.03.2019 after the truing up exercise
140.	702/GT/2020	NHPC LTD	Petition for approval of Tariff in deviation from norms specified in CERC (Terms and Conditions of Tariff) Regulations, 2019 in respect of TLDP-III Power Station.
141.	18/GT/2021	NHPC LTD	Petition for truing up of tariff for the period 2014-19 and for determination of tariff for the period 2019-24 in respect of Uri-II Power Station.
142.	29/GT/2021	NTPC Limited	Petition for approval of tariff of Kudgi Super Thermal Power Station Stage- I (2400 MW) for the period from 1.4.2019 to 31.3.2024.

143.	51/GT/2021	NEEPCO	Petition for approval of tariff of Kameng Hydro Electric Power Plant (KaHEP) (4 X 150 = 600 MW) for the period from COD (Actual for U#1 & 2 and projected for U#3 & 4) to 31.03.2024
144.	72/GT/2021	Bhakra Beas Management Board (BBMB)	Petition for determination of tariff of generating stations operated and managed by Bhakra Beas Management Board (BBMB) for the tariff period 1.04.2019 to 31.03.2024